Name of the Corporate Debtor: Birla Tyres Limited; Date of Commencement of CIRP: 05-05-2022; List of Creditors as on: 28-06-2022; Name of IP: Mr. Seikh Abdul Salam; Process Number: 1; Last 5 digitof registration number: 12966

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	11	11282620638	10	11016283323	55.63	102398298	0	163939017	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	5	5737529860	5	5719987230	28.88	0	0	17542630	Annexure 4
5	Operational creditors (Workmen)	1103	826191917	200	61385644	0.31	0	132353007	632453266	Annexure 5
6	Operational creditors (Employees)	266	326756331	131	94532766	0.48	0	43702473	188521092	Annexure 6
7	Operational creditors (Government Dues)	8	5579182908	4	1451080061	7.33	0	0	3813599894	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	289	2072474595	262	1461224461	7.38	0	492997366	118252768	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
Total		1682	25824756249	612	19804493485	100.00	102398298	983555799	4934308667	